

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 219 OF 2016, APPEAL NO. 220 OF 2016  
APPEAL NO. 207 OF 2016, APPEAL NO. 208 OF 2016  
**AND**  
APPEAL NO. 295 OF 2016 APPEAL NO. 239 OF 2017**

**Dated: 10<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 219 OF 2016**

**In the matter of:**

**M/s Maral Overseas Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Deepak Biswas

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh  
Mr. Sandeep  
Mr. Vikas Maini for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. G. Maheshwari (Rep.) for R-2

**APPEAL NO. 220 OF 2016**

**In the matter of:**

**M/s HEG Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Deepak Biswas

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh  
Mr. Sandeep  
Mr. Vikas Maini for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. G. Maheshwari (Rep.) for R-2

**APPEAL NO. 207 OF 2016**

**In the matter of:**

**M/s Hindalco Industries Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Syed Shahid Husain Rizvi  
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh  
Mr. Sandeep  
Mr. Vikas Maini for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. G. Maheshwari (Rep.) for R-2 & R-3

**APPEAL NO. 208 OF 2016**

**In the matter of:**

**M/s Century Textiles & Industries Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Syed Shahid Husain Rizvi  
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh  
Mr. Sandeep  
Mr. Vikas Maini for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. G. Maheshwari (Rep.) for R-2 & R-3

### **APPEAL NO. 295 OF 2016**

**In the matter of:**

**M/s Ultratech Cement Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Shantanu Agarwal

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh  
Mr. Sandeep  
Mr. Vikas Maini for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. G. Maheshwari (Rep.) for R-2

### **APPEAL NO. 239 OF 2017**

**In the matter of:**

**Jaiprakah Association Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Pawan Upadhyay  
Mr. Ratik Sharma

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Mr. G. Maheshwari (Rep.) for R-23

### **ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **07.12.2018.**

**(S. D. Dubey)**  
**Technical Member**

*mk/kt*

**(Justice Manjula Chellur)**  
**Chairperson**